

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

Rajya Sabha

UNSTARRED QUESTION NO. : 485

TO BE ANSWERED ON THE 7th February 2022

**EASY AND COMFORTABLE JOURNEY OF INTERNATIONAL
PASSENGERS DURING COVID-19**

485. SMT GEETA ALIAS CHANDRAPRABHA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the efforts made by Government to ensure easy and comfortable journey of international passengers coming to India; and

(b) the guidelines which are mandatory to be followed by international passengers coming to or passing through the countries at risk during the COVID-19 pandemic?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION (GEN.
(DR) V. K. SINGH (RETD))**

(a) Scheduled international commercial passenger services to/from India remain suspended w.e.f 22.03.2020 in view of COVID-19 pandemic. During the pandemic, the Government facilitated international travel of passengers through the air travel bubble arrangements. As on 01.02.2022, air travel bubble arrangements have been formalized with 35 countries. These air travel bubble arrangements provide direct/indirect connectivity to more than 100 countries around the world.

(b) The Ministry of Health and Family Welfare issues guidelines to be followed by arriving international passengers. These guidelines include submission of complete and factual information in self-declaration form and uploading a negative COVID-19 RT-PCR report

(for test conducted within 72 hrs prior to undertaking the journey) on the online Air Suvidha portal. For passengers originating or transiting from at-risk countries, the guidelines dated 20.01.2022, inter-alia, include the following additional measures:

a) Submission of sample for post-arrival COVID-19 test at the point of arrival.

b) Such travellers will be required to wait for their test results at the arrival airport before leaving or taking a connecting flight.
